

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

I.A.No.4 in  
Petition(s) for Special Leave to Appeal (Civil) No(s).13239/2006

BED RAM Petitioner(s)

VERSUS

RATAN LAL & ORS Respondent(s)  
(With appln(s) for withdrawal of slp)

Date: 19/02/2008 This Petition was called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE S.B. SINHA  
( In chambers)

For Petitioner(s) Mr.Manoj,Adv.  
Ms. Aparna sinha, Adv.  
Mr. Abhijat P. Medh,Adv.

For Respondent(s) Mr.Raj K. Gupta,Adv.  
Mr. Pradeep Singh,Adv.  
Mr.Sunil Kumar Gupta, Adv.  
Mr.Praveen Chaturvedi,Adv.

UPON hearing counsel the Court made the following  
ORDER

Application for withdrawn of special leave petition is allowed. The special leave petition is dismissed as withdrawn with liberty to file a Letters Patent Appeal.

[ Meenu Sethi ]  
Court Master

[ Pushap Lata Bhardwaj ]  
Court Master